

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


18

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 280/2018 in CP(IB) No. 116/9/HDB/2018
NAME OF THE COMPANY	Trident Chemphar Ltd
NAME OF THE PETITIONER(S)	Aero Chem Impex Pvt Ltd
NAME OF THE RESPONDENT(S)	Trident Chemphar Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandaru for PVIKRAM	Adv	7032416379	

**ORDER**

Learned counsel Mr.G.Bhupesh present for Petitioner/Operational Creditor. Learned counsel Mr.Nitish Bandary present on behalf of Mr.P.Vikram for Respondent.

Counsel for Operational Creditor filed memo seeking permission to withdraw the petition on the ground that MoU was reached between the parties.

Permission granted.

Petition is disposed of as withdrawn.

  
MEMBER JUDICIAL